

Workers without benefit of formal pension

2845. SHRI C.M. RAMESH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that 88 per cent of the workers in the country are without the benefit of any formal pension scheme; and

(b) if so, the steps taken by Government to ensure the welfare of the workers who are not benefited by any formal pension scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) There are 6.92 crores members under Employees' Pension Scheme, 1995 as on 31.03.2012. However, to ensure the welfare of the workers who are not benefited by any formal pension scheme, the Government has announced a co-contributory pension scheme the 'Swavalamban' whereby the Central Government would contribute a sum of Rs. 1,000 per annum in each New Pension System (NPS) account opened having a savings of Rs. 1,000 - Rs. 12,000 per annum. The Scheme commenced in 2010-11. The Government will provide contribution for 5 years to the beneficiaries who register in the year 2010-11, 2011-12 and 2012-13 and therefore, the scheme has been extended up to the year 2016-17. A total of 3,01,920 subscribers during 2010-11, 6,43,980 subscribers during 2011-12 and 90,061 subscribers till 30th August, 2012 in the current Financial Year have been enrolled under the Scheme.

Action against corrupt bank officials

2846. SHRI PRABHAT JHA: Will the Minister of FINANCE be pleased to state:

(a) whether Central Vigilance Commission has recently recommended for action against various corrupt bank officials;

(b) if so, the details thereof, bank-wise;

(c) whether Government has taken action against these corrupt officials;

(d) if so, the details of officials charge-sheeted and convicted, bank-wise; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Yes, Sir. Details of First Stage Advices tendered by